NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/169/2016 : Arti Meenakashi Muthiah NAME OF THE PETITIONER(S) NAME OF THE RESPONDENT(S) : The Reliance Motor Company Private Limited & 4 others **UNDER SECTION** : 397/398 S.No. NAME (IN CAPITAL) **SIGNATURE** DESIGNATION REPRESENTATION BY WHOM Coursel for Petitioner) Priyadoushini N Keerthi Krishna For . T.K. Bhaskan Counsel pa Respondents \ Newstern Counsel for Respondents \ Vernte Santhanakrishnan Karitha Surana

<u>ORDER</u>

Counsel for the Petitioner present. Representative for the Respondent present. Put up along with TCP/163/16 on 16.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)